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W.P(C)No. 125 OF 1998

ITEM No.103

Court No. 1

SECTION PIL

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (C) No.125 of 1998

A.I. LAWYERS FORUM FOR CIVIL LIBERTS. & ANR. Petitioner (s)

VERSUS

U.O.I & ORS. Respondent (s)

With

WP(C) NO.7/2001

WP(C) 131/2000

WP(C) 581/2001

WP(C) 418/2001

Date : 30/09/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

IN WP(C) 125/98 Mr. M.A. Chinnasamy, Adv.

IN WP © 131/00 Mr. Ashok Desai, Sr. Adv.

Mr. Prateek Jalan, Adv.

Mr. Prashant Kumar, Adv.

IN WP(C) 581/01 Mr. Ashok Desai, Sr. Adv.

Mr. Prateek Jalan, Adv.

Ms. Ruby S. Ahuja, Adv.

Mr. Vishal Gupta, Adv.

Mr. Prashant Bhushan, Adv.

For Respondent (s)

For U.O.I. Mr. A. Sharan, ASG

Mr. Ashok Bhan, Adv.

Mrs. Rekha Pandey, Adv.

Mr. P. Parmeswaran, Adv.

For State of Goa Ms. A. Subhashini, Adv.

For State of Assam Ms. Krishna Sarma, Adv.

Mr. V.K. Sidharthan, Adv.

Mr. J.R. Luwang, Adv.

For M/s Corporate Law Group, Adv.

For State of W.B. Mr. Tara Chandra Sharma, Adv.

Mr. Rajeev Sharma, Adv.

Ms. Neelam Sharma, Adv.

Mr. Tarun Sharma, Adv.

For State of Ms. Hemantika Wahi, Adv.
Mizoram Ms. Archana, Adv.

For State of Mr. Anil Shrivastav, Adv.
Arunachal Pradesh

Mr. S.B. Upadhyay, Adv.

Mr. Gopal Singh, Adv.

Petr. in WP(CO 7/01 Mr. Shakil Ahmed Syed, Adv.

Mr. Ranjan Mukherjee, Adv.

Ms. Ruby Singh Ahuja, Adv.

Ms. Sushma Suri, Adv.

Mr. Anil K. Chopra, Adv.

Mr. Abhijit Sengupta, Adv.

Mr. D.S. Mahra, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on Wednesday, i.e., 06.10.2004 as jointly prayed.

(Satish K. Yadav) (Radha R. Bhatia)
Court Master Court Master